

Mission (DAY-NULM). Support to Urban Street Vendors (SUSV) is one of the seven components of the scheme. For implementing the DAY-NULM Scheme, the funds in consolidated are allocated/released to the State/UT Governments. The States/UTs are to be spend up to 5% of the total DAY-NULM budget for the SUSV component.

Demands for Anganwadi Workers in Jharkhand

3349. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

(a) whether Government is aware that Anganwadi Workers in the State of Jharkhand are on strike demanding for increase of their wages which are meagre and insufficient for their living, if so, the details thereof;

(b) whether they have represented to the Ministry for redressal of their grievances, if so, the details thereof;

(c) whether the Ministry has taken note of their demands and made any efforts to increase their wages, if so, the details thereof; and

(d) the steps taken by Government in this regard?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) No, Sir. As per information received from the Government of Jharkhand, the AWWs/AWHs under the ICDS Scheme are regularly attending their duties. Presently, they are not on strike.

(b) to (d) However, this Ministry has received a Memorandum from Jharkhand State Anganwadi Karamchari Union regarding strike of Anganwadi Workers (AWWs)/ Anganwadi Helpers (AWHs) on 2nd September, 2016 for pressing their various demands, viz., grant of Government employees' status to AWWs/AWHs, enhancement of honorarium, non-privatization of ICDS Scheme, etc.

In this connection, it is stated that the Integrated Child Development Services (ICDS) Scheme envisages the Anganwadi Workers and Helpers as "honorary workers" from the local community who come forward to render their services, on part time basis, in the area of child care and development. Being honorary workers, they are paid monthly honoraria as decided by Government from time to time.

Moreover, in a ruling of 07.12.2006 in Civil Appeal No. 4953-4957 of 1998 - State of Karnataka & Ors. Vs. Ameerbi & Ors. , the Hon'ble Supreme Court has also held that Anganwadi Workers/Anganwadi Helpers do not hold any civil post.

The honorarium of Anganwadi Workers and Anganwadi Helpers was enhanced by Government of India from ₹ 1500/- p.m. to ₹ 3000/- p.m. and ₹ 750/- p.m. to ₹ 1500/- p.m. respectively *w.e.f.* 01.4.2011. The honorarium of AWWs engaged in Mini-AWCs has further been enhanced from ₹ 1500/- p.m. to ₹ 2250/- p.m. *w.e.f.* 04.07.2013. Besides, some States/UTs are also giving additional honorarium to Anganwadi Workers and Anganwadi Helpers out of their own resources for any additional work assigned to them from time to time.

At present, Government of Jharkhand is paying additional honorarium of ₹ 1400 to AWWs, ₹ 700 to AWHs and ₹ 700 to AWWs engaged in Mini-AWC *w.e.f.* 01.04.2016 over and above honorarium being paid by the Government of India.

Keeping in view the above position the Memorandum of demands received from Jharkhand State Anganwadi Karamchari Union has been sent to the Government of Jharkhand for consideration and taking appropriate action in this regard.

Extension of IGMSY

3350. SHRI NARENDRA KUMAR SWAIN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state whether the Ministry proposes to extend the Indira Gandhi Matritva Sahyog Yojana (IGMSY) Scheme to all 30 districts of Odisha as required under National Food Security Act-2013 with effect from 1st November, 2015?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): Yes, Sir. The scheme is to be expanded in all the districts of the Country, including Odisha, in phased manner.

Objectives of "Adopt a Home"

3351. SHRI C. M. RAMESH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the aims and objectives of "Adopt a Home";
- (b) how Adopt a Home is different from juvenile homes;
- (c) the number of juvenile homes/Adopt a Home in the country, State-wise and district-wise; and
- (d) the number of corporate houses which has so far come forward and adopted homes under the above scheme, the details thereof, State-wise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Ministry of Women and Child Development has notified "Adopt a Home" program on 27th April, 2016 whereby under Corporate Social